

Name of the corporate debtor: M/s Shri Sdev Natural Resources Pvt. Ltd.; Date of commencement of liquidation: 17/02/2023 List of stakeholders as on: 18/04/2023.

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Poonawala Fincorp Limited	24.08.2022	1,980,702.00	1,952,922.00	Unsecured		3.75			27,780.00		Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
2	Hero Fincorp Ltd.	04.11.2022	3,057,253.00	3,057,253.00	Unsecured		5.88					Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
			5037955.00	5010175.00			9.63	0.00	0.00	27780.00	0.00	